IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

23 **IA(I.B.C)/1557(MB)2024 IN C.P. (IB)/834(MB)2020**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Amluckie Investment Company Ltd
VS
Skil Infrastructure Limited

SECTION: 7, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Mitali Bhat, Ld. Counsel for the Resolution Professional present. Ms. Mily Ghoshal, Ld. Counsel for the Respondent present.
2. Counsel for the Respondent seeks time to supply necessary documents. Company Secretary is directed to provide necessary documents to RP and file proof of service.
3. List this matter for hearing on **06.05.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR